

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 388**

TO BE ANSWERED ON THE 20TH JULY, 2022/ ASHADHA 29, 1944 (SAKA)

RESERVATION FOR AGNIVEERS IN PARAMILITARY FORCES

388 SHRI JOHN BRITTAS:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government intends to bring reservations for Agniveers in Central paramilitary forces;**
- (b) if so, the details thereof;**
- (c) the details of the existing reservations in paramilitary forces; and**
- (d) the proposed changes in reservation pattern?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

- (a) & (b): An in-principle approval has been given for reservation of 10% of vacancies for ex-Agniveers in the recruitment to the post of Constable (General Duty)/Rifleman in the Central Armed Police Forces and Assam Rifles. Relaxation in upper age limit and exemption from the Physical Efficiency Test will also be given.**

(c) : As per Government instructions/orders, the details of existing reservations in CAPFs/ARs are as under:

	Direct Recruitment
Scheduled Castes (SCs)	15%
Scheduled Tribes (STs)	7.5%
Other Backward Classes (OBCs)	27%
Economically Weaker Sections (EWSs)	10% reservation in direct recruitment in civil posts and services in Government of India to the persons belonging to EWSs who are not covered under the scheme of reservation for SCs, STs & OBCs as per DoP&T's OM dated 31.01.2019.
Ex-servicemen	10% of the vacancies in the posts upto of the level of the Assistant Commandant in all para-military forces as per DoP&T notification dated 04.10.2012.

(d) : 10% horizontal reservation is decided to be given to Ex-Agniveers for the post of Constable(GD)/Rifleman when the first batch of Ex-Agniveers is available for recruitment after completing engagement period of four years in Defence Forces.
